

Annexure 8

Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/PA-003/IP-N00048/2017-18/10396														
Name of the corporate debtor: Mayur Pankh Properties Pvt Ltd.. Date of commencement of CIRP: 18.12.2018 ; List of creditors as on: 13-06-2022														
List of operational creditors (Other than Workmen and Employees and Government Dues)														
Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	IDBI Trusteeship Services Limited	02-01-2019	1,77,000	1,77,000		0	0	No	0					
2	Bharat K Kapadia & Co.	04-01-2019	1,34,200	1,34,200		0	0	No	0					
3	Dharmesh Muni & Co.	04-01-2019	1,49,500	17,250		0	0	No	0			1,32,250		
4	Yukti's Parekh & Co.		27,296	0		0	0	No	0			27,296		
5	Evershine Foundations	17-01-2019	48,56,206	46,29,320		0	0	No	0			2,26,886		
6	Markand M Joshi & Co.		33,040	0		0	0	No	0			33040		
7	Balaji Earth Movers	06-03-2019	41,11,088	36,16,088		0	0	No	0			4,95,000		
8	Sunleet Constructions	06-03-2019	15,97,030	0		0	0	No	0			15,97,030		
	Total		1,10,85,360	8573858		0	0		0	0	-	2511502	-	